

Two

21
Central Administrative Tribunal
Principal Bench, New Delhi.

RA-448/93
MA-3620/93
OA-242/91

New Delhi this the 9th Day of May, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman
Hon'ble Mr. B.N. Dheondiyal, Member(A)

1. Commissioner of Police,
Delhi Police,
Police Headquarters,
MSO Building,
I.P. Estate,
New Delhi.
2. The Dy. Commissioner of Police(PCR),
Delhi Police, Police Headquarters,
MSO Building, I.P. Estate,
New Delhi-2.
3. Shri Teek Chand,
Inspector, DE Cell(Vig),
Delhi Police, 1st Floor,
Defence Colony Police Stn.,
New Delhi.
4. Shri Karan Singh,
Dy. Superintendent of Police,
Central Reserve Police Force,
CGO Complex, Lodi Estate,
New Delhi.
5. Shri Om Bir Singh,
Asstt. Commissioner of Police(PCR),
Delhi Police, Police Headquarters,
MSO Building, I.P. Estate,
New Delhi.
6. Union of India,
Ministry of Home Affairs,
Government of India,
New Delhi, through its Secretary.

Review applicants
in RA/respondents
in OA.

(By advocate Sh. Mukul Dhawan)

versus

Shri Nanak Chand,
(H.C. No.435/PCR)
S/o Sh. Harswoop Singh,
R/o C-84, Jitar Nagar,
Delhi.

Respondent in RA/
original applicant.

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ORDER(ORAL)

delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman

This is an application seeking the review of the judgement dated 4.8.1993 passed by a two-Member Bench of this Tribunal (Hon'ble Sh. Rasgotra & Hon'ble Sh. B.S. Hegde, as then they were).

The application is accompanied by an application seeking the condonation of delay.

An application for review should be filed within a period of 30 days from the date of receipt of the order. It is admitted that on 21.8.1993, a copy of this Tribunal's order dt. 4.8.1993 was received by the Commissioner of Police & Ors. (the applicants in the RA). The review application was itself presented in this Tribunal on 2.12.1993.

We have considered carefully the reasons given in the application seeking the condonation of delay. We are not satisfied with the explanation offered for condoning the delay in moving the review application. We are, therefore, not inclined to condone the delay. The application is rejected.

B.N. DHOONIYAL
(B.N. DHOONIYAL)
MEMBER(A)

S.K.
(S.K. DHAON)
VICE CHAIRMAN

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